Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 65 of 2011

Dated : 25th July, 2011

Present: **Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**
Hon'ble Mr. V.J. Talwar, Technical Member

Power Grid Corporation of India Limited **…. Appellant(s)**

Versus

C.E.R.C. & Ors. **….Respondent(s)**

Counsel for the Appellant(s): **Mr. M.G. Ramachandran,**
Mr. Anand K. Ganesan & Ms. Ranjitha
Counsel for the Respondent(s): **Mr. Manoj Kr. Sharma for Mr. Pradeep Misra for R.10**

ORDER

It is pointed out by the learned counsel for the Appellant that all the Respondents have been served and affidavit of service has also been filed to that effect.

The learned counsel for the Respondent No.10, who has filed Vakalatnama, seeks some time for filing the reply.

Post the matter on ***30.08.2011.***

(V.J. Talwar)
Technical Member

(Justice M. KarpagaVinayagam)
Chairperson

TS/KS